

Introduction of more features in new currency notes

†675 CH. SUKHRAM SINGH YADAV:

SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

Will the Minister of FINANCE be pleased to state:

- (a) the number of counterfeit notes of denomination ₹500 and ₹1000 of old currency that have been seized during demonetisation period;
- (b) the aims and objectives of demonetisation and whether Government was successful in it; and
- (c) whether Government is completing to take steps to introduce more features in new currency notes after the seizure of counterfeit notes of new currency?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RADHAKRISHNAN P.): (a) As per the data provided by National Crime Records Bureau (MHA), total number of counterfeit notes of denomination ₹500 and ₹1000 seized by Police during the period 09/11/2016 to 31/12/2016 are 15958 and 8270 respectively.

(b) The short term benefit of the move has been that it has eliminated the existing stock of fake and counterfeit currency. In the long term, new designs and additional security features in the currency notes is aimed at staying ahead of the counterfeiters, resulting in curbing of the parallel economy.

(c) Incorporating new security features/designs in the banknotes to stay ahead of the counterfeiters is an ongoing process. The security features are strengthened from time to time to enhance the counterfeit resistance of the notes. To check the menace of counterfeiting of banknotes, the Ministry of Finance, Ministry of Home Affairs, Reserve Bank of India, Security and Intelligence Agencies of the Centre and States are working in tandem to thwart the illegal activities related to Fake Indian Currency Note (FICN).

Subsidy amount transferred in Jan-Dhan accounts

†676. MS. SAROJ PANDEY: Will the Minister of FINANCE be pleased to state:

- (a) the number of new Jan-Dhan accounts opened so far since the implementation of the Jan-Dhan Yojana by Government; and

†Original notice of the question was received in Hindi.

(b) the amount of money directly transferred to the accounts of the beneficiaries through the Government subsidy schemes?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) The number of Jan-Dhan accounts opened by banks, as on 11.7.2018 is 32.02 crore.

(b) Pradhan Mantri Jan Dhan Yojana (PMJDY) guidelines envisage channelling Direct Benefit Transfer (DBT) from the Government to the beneficiaries' Jan-Dhan accounts. DBT may also be remitted into accounts, other than Jan-Dhan accounts of beneficiaries. DBT Mission, Cabinet Secretariat has informed, that as per status reported by the schemes' running Ministries/Departments on DBT Bharat Portal, ₹ 1,70,292/- crore was directly transferred in the bank accounts of the beneficiaries in the FY 2017-18. These bank accounts, however, include but not limited to Jan-Dhan accounts.

EAPs in AP under Special Assistance

677. SHRI G.V.L. NARASIMHARAO: Will the Minister of FINANCE be pleased to state:

(a) what are the Externally Aided Projects (EAP) taken up by Government of Andhra Pradesh in view of announcement on special assistance in lieu of special category State by Finance Minister;

(b) the details of total project cost of such projects and period of their implementation;

(c) whether there are any other Externally Aided Projects in the pipeline under the special assistance measure;

(d) the details of the projects in the pipeline and their cost, project-wise; and

(e) the extent of the cost of above projects that Central Government will bear towards principal and interest on the loans received?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RADHAKRISHNAN P.): (a) and (b) Details of Externally Aided Projects (EAP) taken up by Government of Andhra Pradesh are given in the Statement-I (*See* below).

(c) and (d) Yes, Sir. Details of other Externally Aided Projects in the pipeline are given in the Statement-II (*See* below).

(e) On 15th March 2017, the Union Government decided that the special assistance measure shall be provided to Government of Andhra Pradesh, which would make up for the additional Central share the State might have received during 2015-16 to 2019-20, if the funding of Centrally Sponsored Schemes (CSS) would have been